

# In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/MP, No. 341 /1993 (in OA No. 300/93)

Indian Rly. Telecom

Versus

U.O. 205.

Assn. 2 Assn.

Date of Order

Orders

This is an M.P. (in OA. No. 300/93 - Next date is 25.8.93) for Early Hearing of the OA. It is in order.

So. (P) for

23/6 (23/6/93)

22-6-93

Mr J.K. Kaushik Counsel for the applicant

Register up in Court for admission on 23-6-93 along with OA 300/93

REGISTRAR  
C.A.T. JAIPUR

23-6-93 Sh. J.K. Kaushik, counsel for the applicant.

Heard the learned counsel for the applicant. The OA 300/93 (Indian Railway Telecom Assn. vs. U.O. 2) may be listed on 20.6.93 instead of 25.8.93. for admission.

The M.P. stands disposed of accordingly

(D. P. Sharma)  
Administrative Member

(D. L. Mehta)  
Vice-Chairman